

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 9 of 2011

Dated :24th August, 2011

Himachal Pradesh State Electricity Board ... Appellant(s)

Versus

H.P. Electricity Regulatory Commission & Anr.Respondent(s)

Appeal No. 178 of 2010

Jaiprakash Power Ventures Limited ... Appellant(s)

Versus

H.P. State Electricity Regulatory Commission & Anr.Respondent(s)

ORDER

The court has not assembled today. As agreed by the learned counsel for the parties, post the matters on **22.09.2011.**

COURT MASTER